



**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

CP (IB) No. 5/CB/2021

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Growel Feeds Pvt. Ltd. -Vs- Ashadeep Aquaculture Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Ms. Mamta Tripathy, Adv.

For Respondent (s)

Mr. Saswat K. Acharya,  
Mr. S. Pholgu,  
Mr. A. Agarwal,  
Mr. J. Sahoo,  
Mr. S. Agrawal,  
Mr. J. Joshi, Advocates

**ORDER**

Ld. Counsel Ms. M. Tripathy appears on behalf of the petitioner. Respondent is represented by Ld. Counsel Mr. S. K. Acharya. Both the counsel jointly submit that the matter has been amicably settled out of court and in this regard settlement memo has been filed. Accordingly, the matter is disposed of as settled out of court.



**Satya Ranjan Prasad  
Member (Technical)**



**P. Mohan Raj  
Member (Judicial)**